

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No.HHC/GAZ-1-1/74/XI-

Dated 08.05.2015

ADDENDUM

In continuation of this Registry Notification No.HHC/ GAZ-1-1/74/XI-12721, dated 05.05.2015, it is hereby notified that the promotions and appointments of S/Shri Beli Ram and Khem Raj Thakur, Judgment Writers of this Registry as Private Secretaries have been made subject to decision/ outcome of CWP No.5445/2014 titled Beli Ram Sharma Vs. High Court of HP and CWP No.7984 of 2010 titled Khem Kaushal and Others Versus High Court of H.P. and anrs.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/GAZ-1-1/74/XI-

Dated 08.05.2015

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-3.
3. The Accountant General (A&E), H.P., Shimla-3.
4. CPC/All the Additional Registrars/ Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters;
5. The above named officers (by name). They may submit their option qua pay fixation within a month, if so advised/admissible under rules;
6. All the Section Officers/Public Relations Officer/ Private Secretaries/ Marriage Counsellor/ Chief Librarian/;
7. The Secretary/Private Secretary/PAs to the Registrar General/ Registrar (Rules)/Registrar(Vigilance)/Registrar (Judicial)/ Registrar (Administration);
8. The Section Officer (Computer) is requested to upload the above Notification on the High Court Website.
9. Personal files of the above Officers.

(From Sl. Nos.1,4 to 9, High Court of H.P. at Shimla)

REGISTRAR GENERAL